### GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

# LOK SABHA UN-STARRED QUESTION No.2551 TO BE ANSWERED ON 17.03.2017

#### **UPGRADATION OF ANGANWADI CENTRES**

#### 2551. SHRI P. KUMAR

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government is contemplating on upgrading the Anganwadi Centres in the country with a view to increase their efficiency;
- (b) if so, the details thereof: and
- (c) the details of incentives being provided to Anganwadi workers?

#### **ANSWER**

## MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

- (a) &(b) During the strengthening and restructuring of Integrated Child Development Services (ICDS) Scheme, 2 lakh Anganwadi Centres were approved for upgradation. Out of these, 87,293 AWCs have been sanctioned for upgradation and the fund amounting to Rs. 53394.62 lakh has been released to the States/UTs. Further, construction of 4 lakh Anganwadi Centre (AWC) buildings have been approved under Mahatma Gandhi Rural Employment Guarantee Scheme (MGNREGS) in convergence with Integrated Child Development Services (ICDS) Scheme. For the purpose, joint guidelines have been issued on 17.02.2016 by Ministry of Rural Development, Ministry of Panchayati Raj and Ministry of Women and Child Development. The guidelines have the provision for providing Drinking water and sanitation facilities in these AWCs from the funds available with Panchayati Raj Institutions under 14<sup>th</sup> Finance Commission.
- (c) Anganwadi Workers are paid monthly honoraria as decided by Government from time to time. At present, Anganwadi Workers are paid Rs. 3000 per month, Anganwadi Helpers are paid Rs. 1500 per month and Mini Anganwadi Workers are paid Rs.2250 per month. Besides this, some States/UTs are also giving additional honorarium to Anganwadi Workers and Anganwadi Helpers out of their own resources for any additional work assigned to them from time to time as per **Annexure**.
  - Apart from honorarium, the following facilities are also given to Anganwadi Workers / Anganwadi Helpers:
  - ✓ 20 days casual leave per year
  - ✓ Paid absence on maternity of 180 days
  - ✓ Reservation of 50% of vacant posts of Supervisors from Anganwadi Workers.
  - ✓ Recruitment of 25% of AWWs from amongst Anganwadi Helpers.
  - ✓ Anganwadi Karyakarti Bima Yojana (AKBY) for Anganwadi Workers/Anganwadi Helpers.

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Statement Referred in reply to Lok Sabha Un-Starred Q.No. 2551 for 17.03.2017

<u>Statement indicating additional monthly honorarium paid to AWWs/AWHs by the States/UTs from their own resources (as on 28.02.2017)</u>

S. No.	States/UTs	States/UTs Additional honorarium given by Sta Rs.)		
		Anganwadi Workers (AWW)	Anganwadi Helper (AWH)	
1.	Andaman & Nicobar	3000	2500	
2.	Andhra Pradesh	1200	700	
3.	Arunachal Pradesh	Nil	Nil	
4.	Assam	1000	500	
5.	Bihar	750	375	
6.	Chandigarh	2000	1000	
7.	Chhattisgarh	1000	500	
8.	Dadra Nagar Haveli	1000	600	
9.	Daman & Diu	1000	600	
10.	Delhi Delhi	2000	1000	
11.	Goa	3062-11937*	3000-6000	
12.	Gujarat	1750	900	
13.	Haryana	2500	2250	
14.	Himachal Pradesh	300	200	
15.	Jammu & Kashmir	600	340	
16.	Jharkhand	1400	700	
17.	Karnataka	2000	1000	
18.	Kerala	2000	2000	
19.	Lakshadweep	1600	1000	
20.	Madhya Pradesh	2000	1000	
21.	Maharashtra	2000	1000	
22.	Manipur	100	50	
23.	Meghalaya	Nil	Nil	
24.	Odisha	1000	500	
25.	Puducherry	600	300	
26.	Punjab	2600	1300	
27.	Rajasthan	1724 -1736*	1065	
28.	Sikkim	2225	1500	
29.	Uttarakhand	3000	1500	
30.	West Bengal	1300	1300	
31.	Uttar Pradesh	1000	500	
32.	Nagaland	Nil	Nil	
33.	Mizoram	Nil	Nil	
34.	Tamilnadu	6750 (that includes pay-	4275 (that includes pay-	
		2500, GP-500, & DA-	1500, GP-400, & DA-	
		3750)	2375)	
35.	Telangana	4000 (w.e.f. 1.3.2015)	3000 (w.e.f. 1.3.2015)	
36.	Tripura	2865	1924	

<sup>\*</sup> Depending on the qualification and number of years of service